

**GOVERNMENT OF INDIA  
MICRO, SMALL AND MEDIUM ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:188  
ANSWERED ON:09.07.2014  
SSI IN KARNATAKA  
Kodikunnil Shri Suresh

**Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:**

- (a) the details of micro and small scale industries (SSI) set up in various States including Karnataka, industry-wise during each of the last three years and the current year;
- (b) the number of proposals received and approved and the financial assistance provided to them during the said period;
- (c) the number of proposals pending for approval by the Government along with the reasons for pendency; and
- (d) the steps taken by the Government to grant an early approval to the pending projects?

**Answer**

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI KALRAJ MISHRA)

(a): The details of the Micro and Small Industries set up in the country as well as Karnataka, as per information obtained from State Directorate of Industries on number of Entrepreneurs Memorandum (Part-II) [EM-II] filed under Micro, Small and Medium Enterprises Development Act 2006, during 2010-11 to 2013-14, are as under:

All India

Year	Micro	Small	Medium	All
2010-11	2,07,605	30,374	1,292	2,39,271
2011-12	2,45,342	35,563	2,977	2,83,882
2012-13	2,75,864	42,038	5,473	3,23,375
2013-14	2,94,624	58,507	7,257	3,60,388

Karnataka

Year	Micro	Small	Medium	All
2010-11	17,408	998	28	18,434
2011-12	19,610	1,370	41	21,021
2012-13	22,185	1,966	57	24,208
2013-14	23,229	2,661	76	25,966

Industry-wise details of EM-II filed in the country as well as Karnataka, by type of Industry are given in Annexure-I & Annexure-II respectively.

(b) to (d): The Entrepreneurs Memorandum (Part-I) and The Entrepreneurs Memorandum (Part-II) are filed at District Industries Centres, under MSMED Act 2006 and the filing is voluntary and no such proposals are received by the Ministry of MSME. Therefore, the question of approval or pendency of such proposals at the level of Ministry of MSME does not arise. The financial assistance is provided to MSMEs through various schemes of the Ministry of MSME. The details of financial assistance, during this period, provided to the States/UTs for promotion & development of MSMEs under some of the important schemes of the Ministry, are as given in Annexure- III to V.